

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/1323/2024 ARBP/12/2024	PATITAPABAN MISHRA VS AUTHORIZED OFFICER, MAHINDRA AND MAHINDRA FINANCIAL SERVICES L.T.D.	PRASANNA KUMAR RATH (1) VS	// ( //
2	D-BLAPL/9847/2024 BLAPL/3106/2024	MOHAMMAD DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/000015/2024
3	D-BLAPL/9849/2024 BLAPL/3107/2024	ANANDA MUDULI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/000016/2024
4	D-BLAPL/9789/2024 BLAPL/3108/2024	PRAVAT SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAIRA /241 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000223/2023
5	D-BLAPL/9869/2024 BLAPL/3109/2024	IRMA MADHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /16 /2023 DISTRICT AND SESSIONS JUDGE,MALANGIRI CT/0000003/2024
6	D-BLAPL/9804/2024 BLAPL/3110/2024	KUNA MUNDA@KULU HAIBURU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUKINDA /26 /2023 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000020/2023
7	D-BLAPL/9872/2024 BLAPL/3111/2024	GANGA MADHI @ BANDI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /16 /2023 DISTRICT AND SESSIONS JUDGE,MALANGIRI CT/0000003/2024
8	D-BLAPL/9873/2024 BLAPL/3112/2024	BHIMA MADHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /16 /2023 DISTRICT AND SESSIONS JUDGE,MALANGIRI CT/0000003/2024
9	D-BLAPL/9875/2024 BLAPL/3113/2024	RAMA MADHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /16 /2023 DISTRICT AND SESSIONS JUDGE,MALANGIRI CT/0000003/2024
10	D-BLAPL/9817/2024 BLAPL/3114/2024	RABI MUNDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KEONJHAR TOWN /37 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000007/2023
11	D-BLAPL/9824/2024 BLAPL/3115/2024	RANJIT JENA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CUTTACK SADAR /723 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000198/2023

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12	D-BLAPL/9841/2024 BLAPL/3116/2024	MANOJ NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /53 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000269/2024
13	D-BLAPL/9743/2024 BLAPL/3117/2024	NILAMANI SAHA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	LALBAG /321 /2020 C.J.M.,CUTTACK(Cuttack) GR/0001591/2020
14	D-BLAPL/9842/2024 BLAPL/3118/2024	LITU@SUNIL NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /307 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001489/2023
15	D-BLAPL/9843/2024 BLAPL/3119/2024	MUNA GOPE VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /477 /2023 A.D.J.,TALCHER(Anugul ) CT/0000036/2024
16	D-BLAPL/9775/2024 BLAPL/3120/2024	RAJESH CHOUHAN VS STATE OF ODISHA	ASHUTOS DASH VS	BRAJARAJNAGAR /364 /2022 ASST SESSIONS JUDGE, JHARSGUDA(J CT/0000022/2024
17	D-BLAPL/9835/2024 BLAPL/3121/2024	NALU @ SRINIBAS PATASAHANI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	JATNI P.S. /45 /2023 3RD ADJ BHUBANESWAR(Khordha ) CT/0000198/2023
18	D-BLAPL/9836/2024 BLAPL/3122/2024	ROSHAN BISOYI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000019/2024
19	D-BLAPL/7293/2024 BLAPL/3123/2024	KARAYA PALASI VS STATE OF ODISHA	BASUDEV PUJARI VS	KALIMELA /207 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000121/2022
20	D-BLAPL/9200/2024 BLAPL/3124/2024	SITARAM JENA@BANGURU VS STATE OF ODISHA	KULDEEP MOHANTY VS	KASAFAL MARINE /14 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000270/2023
21	D-BLAPL/8903/2024 BLAPL/3125/2024	SK. SAN @ KUNU @ SK. RIAZ VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	NIMAPADA /9 /2024 SPECIAL JUDGE, PURI(Puri) Spl/0000007/2024
22	D-BLAPL/9362/2024 BLAPL/3126/2024	NIRANJAN DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /71 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000146/2024
23	D-BLAPL/9490/2024	KHALEK SK	PREETAM MISHRA	/ /0

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	BLAPL/3127/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/000005/2024
24	D-BLAPL/8905/2024 BLAPL/3128/2024	ANGEL MISHRA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	EOW,BHUBANESWAR /3 /2024 PRESIDING OFFICER,DESIGNATED COU CT/000007/2024
25	D-BLAPL/9508/2024 BLAPL/3129/2024	JULIA@MANORANJAN MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KANPUR /63 /2021 ADDL.SESIONS JUDGE,ATHAGARH(C ST/000025/2021
26	D-BLAPL/9740/2024 BLAPL/3130/2024	NILAMANI SAHA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	LALBAG /294 /2020 C.J.M.,CUTTACK(Cuttack) ST/000006/2023
27	D-BLAPL/9274/2024 BLAPL/3131/2024	AKASH BHUE VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	RAIRAKHOL /62 /2024 ADDL.SESIONS JUDGE CUM SPL JUDG TR/000005/2024
28	D-BLAPL/9742/2024 BLAPL/3132/2024	NILAMANI SAHA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	MANGALA BAG /297 /2020 C.J.M.,CUTTACK(Cuttack) GR/0001504/2020
29	D-BLAPL/9517/2024 BLAPL/3133/2024	IRSHAD K VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /64 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000056/2024
30	D-BLAPL/9757/2024 BLAPL/3134/2024	SURESH KU.MOHAPATRA@SURIA VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /13 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/000068/2023
31	D-BLAPL/9709/2024 BLAPL/3135/2024	MRUTYUNJAYA MALLIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	AGARAPADA /63 /2017 A.D.J.,BHADRAK(Bhadrak ) ST/0000190/2017
32	D-BLAPL/9813/2024 BLAPL/3136/2024	JIKHARIA PANI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /31 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/000024/2024
33	D-BLAPL/4781/2024 BLAPL/3137/2024	SADANANDA NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /51 /2015 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000321/2023
34	D-BLAPL/7553/2024 BLAPL/3138/2024	BASANT KUMAR VS	SAMARENDRA BAHADUR VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundar

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35	D-BLAPL/9820/2024 BLAPL/3139/2024	STATE OF ODISHA DEEPAK PADHI @ DIPU VS	PARTHA SARATHI DAS VS	SPL. 2(a)C.C./0000006/2024 / /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000129/2024
36	D-BLAPL/7923/2024 BLAPL/3140/2024	STATE OF ODISHA UTTAM PRADHAN VS	DHANANJAYA NAYAK VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000011/2024
37	D-BLAPL/9868/2024 BLAPL/3141/2024	STATE OF ODISHA SATRUGHANA BANJAMI VS	SUCHIT KUMAR NAYAK VS	MALKANGIRI /174 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000053/2024
38	D-BLAPL/8970/2024 BLAPL/3142/2024	STATE OF ODISHA HADU@HADUBANDHU BISOYI VS	LAMBODOR ACHARI VS	BUGUDA /86 /2024 J.M.F.C,BUGUDA(Ganjam) GR/0000084/2024
39	D-BLAPL/8996/2024 BLAPL/3143/2024	STATE OF ODISHA CHANDRA KUMAR PATRA VS	KSHIROD KUMAR PAHIL VS	DHUSURI /293 /2023 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000005/2024
40	D-BLAPL/9430/2024 BLAPL/3144/2024	STATE OF ODISHA IPSITA BEHURA VS	MANAS KUMAR CHAND VS	BHADRAK TOWN /464 /2023 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001962/2023
41	D-BLAPL/9994/2024 BLAPL/3145/2024	STATE OF ODISHA BABULI @ JNYANA RANJAN NAYAK VS	BHABANI SHANKAR DASPARIDA VS	NAYAGARH /126 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000162/2023
42	D-BLAPL/9513/2024 BLAPL/3146/2024	STATE OF ODISHA BIDYADHAR SAHU VS	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /143 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000419/2024
43	D-BLAPL/9831/2024 BLAPL/3147/2024	STATE OF ODISHA NAZIR HASAN GAMETI@HINGORAJA NAZIR HASN VS	PRASANTA KUMAR ROUSTRAY VS	BARGARH /606 /2023 A.D.J.,BARGARH(Bargarh ) Spl/0000096/2023
44	D-BLAPL/9233/2024 BLAPL/3148/2024	STATE OF ODISHA SUDAM @ CHANDAN PADHAN VS	NIRANJAN MAHARANA VS	RENGALI /1 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000009/2024
45	D-BLAPL/9888/2024 BLAPL/3149/2024	STATE OF ODISHA BISWAMITRA NAYAK VS STATE OF ODISHA	SOMANATH MITRA VS	CHAKAPADA PS /48 /2021 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000130/2021

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46	D-BLAPL/9507/2024 BLAPL/3150/2024	GAGAN BEHERA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	DHENKANAL TOWN /966 /2023 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000077/2023
47	D-BLAPL/9851/2024 BLAPL/3151/2024	RANJEET KUMAR SINHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BARBIL /107 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapara) GR/0000427/2024
48	D-BLAPL/9903/2024 BLAPL/3152/2024	HARIHAR PALATA @ HARI @ HARIHARA PALATA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000129/2024
49	D-BLAPL/6949/2024 BLAPL/3153/2024	MUNA MAJHI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 SPL.JUDGE,ANGUL(Anugul ) Spl/0000001/2005
50	D-BLAPL/9933/2024 BLAPL/3154/2024	SIPUN KUMAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /90 /2024 J.M.F.C,AUL(Kendrapara ) GR/0000149/2024
51	D-BLAPL/9943/2024 BLAPL/3155/2024	RANA MUNA DORA VS STATE OF ODISHA	CHANDANA TRIPATHY VS	SPL.TASK FORCE /13 /2022 5TH ADDL.SESIONS JUDGE, BBSR(Khordha) TR/0000217/2022
52	D-BLAPL/7857/2024 BLAPL/3156/2024	SHAIKH SHAKIL VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(GOPALPUR) Spl/0000086/2022
53	D-BLAPL/9944/2024 BLAPL/3157/2024	RABI MALLIK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TUMUDIBANDHA /152 /2023 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000213/2023
54	D-BLAPL/8107/2024 BLAPL/3158/2024	JAYSHREE MAHANANDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	SECTOR-19 /25 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0000451/2024
55	D-BLAPL/8522/2024 BLAPL/3159/2024	SOHELA BEWA@BIBI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	SAHADEV KHUNTA /59 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000042/2024
56	D-BLAPL/8924/2024 BLAPL/3160/2024	BINU @ MONOJ MALLIK @ MALLICK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /122 /2023 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000043/2023
57	D-BLAPL/9870/2024	RUNA CHINCHANI	SUCHIT KUMAR NAYAK	K.NUAGAON /88 /2024

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	BLAPL/3161/2024	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000017/2024
58	D-BLAPL/9457/2024 BLAPL/3162/2024	PRAKASH BHEL VS STATE OF ODISHA	BISWARANJAN DALAI VS	POTTANGI /129 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000110/2022
59	D-BLAPL/8502/2024 BLAPL/3163/2024	AJIJUR REHMAN KHAN VS STATE OF ODISHA	PRANAYA SWAIN VS	KHANDAPARA /163 /2016 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000280/2016
60	D-CMAPL/6254/2024 CMAPL/82/2024	TARINI THAKURANI MAHAVIDYALAYA VS SIDHARTH KUMAR DAS	ADV. VS	// ( //
61	D-CMAPL/11946/2024 CMAPL/83/2024	SARADA CHARAN CHAYANI VS STATE OF ODISHA	ADV. VS	// ( //
62	D-CMAPL/7595/2024 CMAPL/84/2024	PABITRA SAHOO VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	// ( //
63	D-CMP/13517/2024 CMP/317/2024	DASARATHI MALLIK VS PUSPANJALI BERA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000483/1988
64	D-CMP/14069/2024 CMP/318/2024	NAMITA MANJARI TRIPATHY @ PANDA VS PRAVASINI PANDA @ MISHRA	SATRUGHNA DASH (A) VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK Os/0000001/2021
65	D-CMP/13868/2024 CMP/319/2024	AMARESH SARKAR VS ARCHANA BOSE	BIBEKANANDA BHUYAN VS	// 5TH ADDL SR.CIVIL JUDGE,CUTTACK( TS/0000223/1995
66	D-CMP/15269/2024 CMP/320/2024	DEBARAJ SWAIN VS PRADIPTA KUMAR ROUT	SATYA NARAYAN MISHRA VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh EC/0000006/2018
67	D-CONTC/14642/2024 CONTC/2381/2024	GHUNDU GOPAL PANIGRAHI VS USHA PADHI, I.A.S.	PRASANTA KUMAR MISHRA VS	// ( //
68	D-CONTC/14625/2024 CONTC/2382/2024	BANDHU CHARAN MAJHI VS	ADV. VS	// (

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69	D-CONTC/14543/2024 CONTC/2383/2024	PANCHANAN NAYAK, TAHASILDAR, PATTAMUNDAI, KENDRAPARA SRI DAKTER PRADHAN VS AMITAV THAKUR, IPS	ADV. VS	// // 0 //
70	D-CONTC/12499/2024 CONTC/2384/2024	SANTOSH KUMAR DAS VS RATNAKAR SIAL, THE SUPDT., ENGNR., RWS AND S, CIRCLE, BALASORE	BIGYAN KUMAR SHARMA VS	// 0 //
71	D-CONTC/6095/2024 CONTC/2385/2024	SANATAN JENA VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
72	D-CONTC/7239/2024 CONTC/2386/2024	ANJANA BISWAL VS ANJAN KUMAR BARIK, TOURIST OFFICER,KOLKATA	ADV. VS	// 0 //
73	D-CONTC/606/2024 CONTC/2387/2024	KABITA SAHOO VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
74	D-CONTC/13304/2024 CONTC/2388/2024	BRUSAVA KUMAR PRADHAN VS ANU GARG, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT.	ADV. VS	// 0 //
75	D-CONTC/14526/2024 CONTC/2389/2024	GAJENDRA PRASAD DAS VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
76	D-CONTC/12178/2024 CONTC/2390/2024	AMIT PANIGRAHY VS ASWASTHI S, I.A.S	ADV VS	// 0 //
77	D-CONTC/12254/2024 CONTC/2391/2024	HARI KANDALU VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
78	D-CONTC/12253/2024 CONTC/2392/2024	SURESH GOCHHAYAT VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
79	D-CONTC/12252/2024 CONTC/2393/2024	BULU MUKHI VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //

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80	D-CONTC/12038/2024 CONTC/2394/2024	BIKRAM KUMAR BISOI VS USHA PADHI, I.A.S.	ADV VS	// 0 //
81	D-CONTC/12251/2024 CONTC/2395/2024	SRIKANTA KUMAR ROUT VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
82	D-CONTC/11710/2024 CONTC/2396/2024	MANASI DASH VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/12288/2024 CONTC/2397/2024	CHANDRAMANI KAR VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
84	D-CONTC/11121/2024 CONTC/2398/2024	RAMA CHANDRA NANDA VS MANAS RANJAN TRIPARTHY, O.A.S, TAHASILDAR CUM REVENUE OFFICER	ADV VS	// 0 //
85	D-CONTC/8117/2024 CONTC/2399/2024	PADMA CHARAN PARAMANIK VS JANMEJAY SAHOO, TAHASILDAR, TANGI	PRAVASH CHANDRA JENA VS	// 0 //
86	D-CONTC/10843/2024 CONTC/2400/2024	MINATI PRADHAN VS CHITTARANJAN ROUT, COMMNR. FOR EMPLOYEES COMPENSATION CUM DEPUTY LABOUR COMMISSIONER, NAYAGARH	ADV. VS	// 0 //
87	D-CONTC/14566/2024 CONTC/2401/2024	NABAKISHORE BISWAL VS ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY. DEPT. OF WR, GOVT. OF ODISHA	ADV VS	// 0 //
88	D-CONTC/10795/2024 CONTC/2402/2024	GANGASAGAR BISHNUPRASAD OJHA VS SATYABRATA SAHU, I.A.S.	SOUBHAGYA KUMAR DASH VS	// 0 //
89	D-CONTC/14339/2024 CONTC/2403/2024	BUDHADEV PODH VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
90	D-CONTC/12280/2024 CONTC/2404/2024	AMBIKA TANDIA VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
91	D-CONTC/7596/2024	PREMANANDA SAHOO	DEBASIS ROUT	//



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	CONTC/2405/2024	VS HEMANTA KUMAR PADHY, COMMNR. CUM PRINCIPAL SECY., WORKS DEPT.	VS	0 //
92	D-CONTC/12279/2024 CONTC/2406/2024	INDRAJIT KALAYAT VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
93	D-CONTC/12273/2024 CONTC/2407/2024	PRADEEP KUMAR PANIGRAHI VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
94	D-CONTC/9930/2024 CONTC/2408/2024	PRABIR KUMAR BHANJA VS SUSHIL KUMAR LOHANI, I.A.S.	DEBASIS ROUT VS	// 0 //
95	D-CONTC/12270/2024 CONTC/2409/2024	RABINDRA @ RABIN SATPATHY VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
96	D-CONTC/9932/2024 CONTC/2410/2024	MANORANJAN DHAL VS HEMANTA KUMAR PADHY, PRINCIPAL SECY., GOVT., WORKS DEPT.	DEBASISI ROUT VS	// 0 //
97	D-CONTC/12267/2024 CONTC/2411/2024	SUGRI BAGH VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
98	D-CONTC/12263/2024 CONTC/2412/2024	BRAHMANANDA BASTIA VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
99	D-CONTC/13293/2024 CONTC/2413/2024	MEETA RANI MOHAPATRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
100	D-CONTC/13296/2024 CONTC/2414/2024	PRAVAT BEHERA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
101	D-CONTC/12262/2024 CONTC/2415/2024	D.DHAN RAJU VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
102	D-CONTC/13295/2024 CONTC/2416/2024	ANIRUDHA BISWAL VS	ADV. VS	// 0

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103	D-CONTC/13575/2024 CONTC/2417/2024	SATYABRATA SAHU, I.A.S. SUBHASH CHANDRA SAMANTARAY VS	ADV. VS	// // 0
104	D-CONTC/14425/2024 CONTC/2418/2024	ASWATHY S, I.A.S. SUPRAVA HALBA@SUCHEN VS	ADV. VS	// // 0
105	D-CONTC/12259/2024 CONTC/2419/2024	ANU GARG, I.A.S. KHIROD DAS VS	ADV VS	// // 0
106	D-CONTC/14432/2024 CONTC/2420/2024	SANGRAMJIT NAYAK, I.A.S. SHRADDHANJALI SAGAR VS	ADV. VS	// // 0
107	D-CONTC/12544/2024 CONTC/2421/2024	DR. SADHU CHARAN DAS, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BARGARH JALANDHAR RATH VS	ADV. VS	// // 0
108	D-CONTC/13646/2024 CONTC/2422/2024	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA BIKASH KUMAR LENKA VS	ADV. VS	// // 0
109	D-CONTC/12486/2024 CONTC/2423/2024	ANU GARG, I.A.S. RAHULA KUMAR PRADHAN VS	ADV. VS	// // 0
110	D-CONTC/14243/2024 CONTC/2424/2024	ASWATHI S, I.A.S. GOPAL CHANDRA SAHU VS	ADV VS	// // 0
111	D-CONTC/14254/2024 CONTC/2425/2024	ANU GARG, I.A.S BASANTA KUMAR PRAHARAJ VS	ADV VS	// // 0
112	D-CONTC/12491/2024 CONTC/2426/2024	SATYABRATA SAHU, ADDL., CHIEF SECY., R AND D.M, DEPT. PATITAPABAN PAL VS	ADV VS	// // 0
113	D-CONTC/14245/2024 CONTC/2427/2024	ASWATHI S, I.A.S. PRIYAMBADA TRIPATHY VS	ADV. VS	// // 0
		ANU GARG, I.A.S.		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/12492/2024 CONTC/2428/2024	SHAIKH NAZRUL MAHAMMAD VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/12484/2024 CONTC/2429/2024	RAJAT KUMAR SAHU VS ASWATHI S., I.A.S.	ADV VS	// 0 //
116	D-CONTC/12482/2024 CONTC/2430/2024	PRANAB KISHORE DASH VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/14933/2024 CONTC/2431/2024	RASMIPRAVA SAHOO VS DEORANJAN KUMAR SINGH, IAS	ADV VS	// 0 //
118	D-CONTC/12815/2024 CONTC/2432/2024	ANJAN KUMAR ROUSTRAY VS SANTOSH KUMAR ROUT, D.E.O, CUTTACK	ADV VS	// 0 //
119	D-CONTC/10052/2024 CONTC/2433/2024	BISWAJIT SAHA VS BIJOY KUMAR DASH, I.A.S.	BIBEKANANDA BHUYAN VS	// 0 //
120	D-CONTC/8180/2024 CONTC/2434/2024	ASWINI KUMAR SAHU VS MANOJ PRUSTY	RUPESH KUMAR KANUNGO VS	// 0 //
121	D-CONTC/1467/2024 CONTC/2435/2024	JAYANTA KUMAR DASH VS SATYABRATA SAHU, I.A.S.	SOBHANA SAHOO VS	// 0 //
122	D-CONTC/6242/2024 CONTC/2436/2024	DR.CHINMAYEE MOHAPATRA VS ARAVINDA AGRAWAL, PRINCIAL SECY.,HIGHER EDU. DEPTT.	SUCHISMITA SARANGI VS	// 0 //
123	D-CONTC/13510/2024 CONTC/2437/2024	SUBRAT PRADHAN VS ARAVIND AGRAWAL, I.A.S.	DAYANANDA MOHAPATRA VS	// 0 //
124	D-CONTC/12342/2024 CONTC/2438/2024	RAJESH KUMAR PANDAY VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
125	D-CONTC/11771/2024	LAXMI NARAYAN PARIDA	ADV.	//

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	CONTC/2439/2024	VS COLLECTOR, CUTTACK	VS	() //
126	D-CONTR/8630/2024 CONTR/13/2024	BISHNUPRIYA MOHAPATRA VS RASMI REKHA BEHERA, SUB INSPECTOR, MANCHESWAR POLICE STATION, BBSR	SHIVSANKAR MOHANTY VS	//0 ()
127	D-CONTR/8623/2024 CONTR/14/2024	BISHNUPRIYA MOHAPATRA VS BUDHARAY MAJHI, SUB INSPECTOR, BASELI SAHI POLICE STATION, PURI	SHIVSANKAR MOHANTY VS	// //0 ()
128	D-CRLA/9547/2024 CRLA/306/2024	SAI CHANDAN TRIPATHY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	RAYAGADA TOWN /264 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000043/2023
129	D-CRLA/9549/2024 CRLA/307/2024	SAI CHANDAN TRIPATHY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	RAYAGADA TOWN /271 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000044/2023
130	D-CRLA/7158/2024 CRLA/308/2024	RANJIT MOHANTY @ BUDHA @ BABU VS STATE OF ODISHA	SRIDHAR RATH VS	PATNA /43 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000041/2022
131	D-CRLA/9455/2024 CRLA/309/2024	GANESH CHANDRA SAHU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SINGLA /103 /2020 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000149/2020
132	D-CRLA/9460/2024 CRLA/310/2024	KAN JUDAS VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 A.D.J.,CHATRAPUR(Ganjam) 2(A)CC/0000021/2022
133	D-CRLMC/9324/2024 CRLMC/1086/2024	BIBEKANANDA PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	//0 J.M.F.C.,KABISURYANAGAR(Ganjam) 2(C)CC/0000001/2018
134	D-CRLMC/9510/2024 CRLMC/1087/2024	RABI NARAYAN RATH VS ASSISTANT DIRECTOR(PMLA), ENFORCEMENT DIRECTORATE, BBSR	PRINCE PATNAIK VS	//0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR CRMC/0000002/2023
135	D-CRLMC/9318/2024 CRLMC/1088/2024	BIDYABHARATI PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PARLAKHEMUNDI /141 /2021 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000334/2021
136	D-CRLMC/8133/2024 CRLMC/1089/2024	SIBARAM SAHU VS	JYOTIRMAYA SAHOO VS	KODALA /541 /2022 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI

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137	D-CRLMC/6997/2024 CRLMC/1090/2024	STATE OF ODISHA SUSANTA MISHRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	GR/0001307/2022 / /0 S.D.M., ANANDAPUR(Kendujhar) CMC/0000158/2023
138	D-CRLMC/5410/2024 CRLMC/1091/2024	SANDEEP PRABODH KERKETTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NALCO /131 /2020 A.D.J.,ANGUL(Anugul ) CT/0000002/2021
139	D-CRLMC/8872/2024 CRLMC/1092/2024	GOPAL PAL VS STATE OF ODISHA	ABHAS MOHANTY VS	KALIMELA /212 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000182/2023
140	D-CRLMC/8871/2024 CRLMC/1093/2024	PRATHAM PATRA @ GHATAK PATRA VS STATE OF ODISHA	ABHAS MOHANTY VS	KALIMELA /216 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000183/2023
141	D-CRLMC/7987/2024 CRLMC/1094/2024	MUNA @ DASARATHA SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	DHARMASALA /4 /2015 A.D.J.,JJPUR(Jajapur ) CT/0000239/2015
142	D-CRLMC/7820/2024 CRLMC/1095/2024	JENIS NAYAK VS STATE OF ODISHA	NALIN KUMAR JENA VS	NAYAPALLI P.S. /159 /2023 DISTRICT & SESIONS JUDGE,BHUBANE CRMC/0000119/2023
143	D-CRLMC/8497/2024 CRLMC/1096/2024	NARESH KUMAR SENAPATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	RANPUR /177 /2022 J.M.F.C.,RANPUR(Nayagarh ) GR/0000265/2022
144	D-CRLMC/5789/2024 CRLMC/1097/2024	LINGARAJ ROUT VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	CAPITAL P.S. /260 /2009 S.D.J.M.,BHUBANESWAR(Khordha ) GR/0002520/2009
145	D-CRLMC/6036/2024 CRLMC/1098/2024	ASHOK KUMAR SAHOO VS STATE OF ODISHA	INDRAMANI SAHOO VS	PALLAHARA /40 /2024 S.D.J.M.,PALLAHARA(Anugul ) GR/0000074/2024
146	D-CRLMC/9250/2024 CRLMC/1099/2024	DAYANIDHI SABAR @ GOMANGO VS KUMARI GOMANGO @ BUDO GAMANGO	UPENDRA KUMAR SAMAL VS	/ /0 A.D.J., GUNUPUR(Rayagada ) CRREV/0000006/2022
147	D-CRLMC/9597/2024 CRLMC/1100/2024	ABANI KUMAR BAAG VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MAHILA P.S.(BBSR) /287 /2015 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0004864/2015

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148	D-CRLMC/9556/2024 CRLMC/1101/2024	GOLEKHA BIHARI DAS VS PANCHEI @ NIRASHI KHATUA	ARABINDA TRIPATHY VS	KAMAKHYANAGAR /178 /2015 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY ICC/0000013/2018
149	D-CRLMC/9266/2024 CRLMC/1102/2024	GIRISH CHANDRA SATAPATHY VS SABITRI SATAPATHY	BANSHIDHAR BAUG VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0004446/2023
150	D-CRLMC/7674/2024 CRLMC/1103/2024	BIBEKANAND ATABUDHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	MARSHAGHAI /275 /2021 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000086/2021
151	D-CRLMC/1378/2024 CRLMC/1104/2024	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	SAHADEV KHUNTA /336 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000689/2023
152	D-CRLMC/9333/2024 CRLMC/1105/2024	CHARUBALA @ BINODINI PATTANAIAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	MAHILA P.S.(BBSR) /88 /2022 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0004257/2022
153	D-CRLMC/9669/2024 CRLMC/1106/2024	DEBORAJ DHIBAR @ DEBADUTTA DHEEBAR @ DEVADATTA DHEEBAR VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RAYAGADA TOWN /159 /2015 A.D.J.,RAYGADA(Rayagada ) CT/0000132/2016
154	D-CRLMC/8572/2024 CRLMC/1107/2024	RANJAN HATI @ MANORANJAN HATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /204 /2004 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu GR/0000650/2004
155	D-CRLMC/8501/2024 CRLMC/1108/2024	BRAHMANANDA JENA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /55 /2012 J.M.F.C.,NIALI(Cuttack) GR/0000403/2012
156	D-CRLMC/8428/2024 CRLMC/1109/2024	DHIRENDRA KUMAR SAHU VS STATE OF ODISHA	UDIT RANJAN JENA VS	GOSANINUAGAM /92 /2019 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001290/2019
157	D-CRLMC/6207/2024 CRLMC/1110/2024	RANJIT ORAM VS STATE OF ODISHA	SANJAY KUMAR CHAINI VS	SAMBALPUR SADAR /199 /2017 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam Spl/0000289/2017
158	D-CRLMP/9070/2024 CRLMP/529/2024	LATA DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	JATNI P.S. /42 /2024 ( ) //
159	D-CRLMP/9097/2024	SATYABRAT SAHU	AMIT PRASAD BOSE	KHARABEL NAGAR P.S. /33 /2024

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	CRLMP/530/2024	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/9090/2024 CRLMP/531/2024	SATYABRAT SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KHARABEL NAGAR P.S. /20 /2023 () //
161	D-CRLREV/8862/2024 CRLREV/136/2024	TUINKEL LANKA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	//0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000021/2022
162	D-CRLREV/8039/2024 CRLREV/137/2024	SAROJ KUMAR BEHERA VS DEBAJANI ARKA	SANJEEV UDGATA VS	//0 DISTRICT & SESSIONS JUDGE,SAMBAL CRA/0000017/2023
163	D-CRLREV/7829/2024 CRLREV/138/2024	PUSPANJALI PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh CMC/0000020/2023
164	D-CRLREV/8550/2024 CRLREV/139/2024	ROHIT BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	PHULBANI TOWN /149 /2019 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI( CRA/0000002/2022
165	D-CRLREV/8814/2024 CRLREV/140/2024	SATYANARAYAN DAS VS PRASANTA KUMAR PRADHAN	AMULYA RATNA PANDA VS	//0 A.D.J.,BALASORE(Baleshwar) CRA/0000043/2015
166	D-CRLREV/6281/2024 CRLREV/141/2024	PRADEEP KUMAR AGARWAL @ PAPPU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	SAMBALPUR VIGILANCE /21 /1995 SPL.JUDGE (VIG), SUNDERGARH(Sunda TR/0000019/2000
167	D-CRLREV/6703/2024 CRLREV/142/2024	NARAD NIAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SINAPALI /33 /2010 DIST.& SESSIONS JUDGE,NAWAPARA( CRA/0000010/2023
168	D-FAO/14046/2024 FAO/133/2024	M/S. NEW INDIA ASSURANCE CO. L.T.D. VS CHITTA RANJAN DASH	SOUMENDRA KUMAR GHOSE VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000040/2018
169	D-FAO/12567/2024 FAO/134/2024	GOVERNING BODY OF MAHARSHI COLLEGE OF NATURAL LAW VS JANAKI GHADAI	PAMI RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA EDUCATIONAL TRIBUNAL APPEAL/000
170	D-FAO/14338/2024 FAO/135/2024	PONDURU JAYALAXMI@P. JAYALAXMI VS	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA

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171	D-FAO/12737/2024 FAO/136/2024	UNION OF INDIA MANAGER, (LEGAL), M/S. S.B.I., GENERAL INSURANCE COMPANY LTD., GANJAM VS PINKI PRADHAN	G.P.DUTTA VS	Oa/0000016/2023 // ASST. LABOUR COMMISSIONER,BERHAMPUR EC/0000002/2020
172	D-MACA/12424/2024 MACA/223/2024	PABITRA MIRDHA VS KRUSHNA CHANDRA BADHEI	KAPILA CHARAN NAYAK VS	// 4TH M.A.C.T.,ANGUL(Anugul ) Mac/0000115/2021
173	D-MACA/13388/2024 MACA/224/2024	SISIR DAS VS BASUDHA DAS	BISWAJIT MOHANTY VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000273/2018
174	D-MACA/492/2024 MACA/225/2024	PRASANTA KUMAR PARIDA VS UDAYABHANU NAYAK	ANANGA KUMAR OTTA VS	// II MACT,CUTTACK(Cuttack) MISCA/0000730/2018
175	D-MACA/487/2024 MACA/226/2024	CHAKRADHAR MUDULI VS MRUTUNJAY SARANGI	ANANGA KUMAR OTTA VS	// II MACT,CUTTACK(Cuttack) MISCA/0000495/2017
176	D-MACA/486/2024 MACA/227/2024	GITANJALI SAMANTRAY VS SIDHABAKULA SHIV SHANKAR RAO	ANANGA KUMAR OTTA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000789/2016
177	D-MACA/485/2024 MACA/228/2024	TITU @TUTU KHATUA VS RATNAKAR SAHOO	ANANGA KUMAR OTTA VS	// 2ND ADJ,CUTTACK(Cuttack) Mac/0000636/2019
178	D-MACA/7171/2024 MACA/229/2024	EXECUTIVE ENGINEER,PUBLIC HEALTH DIVISION,SAMBALPUR VS SASMITA BAG	JANMEJAYA KATIKIA,A.G.A VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000048/2021
179	D-MACA/11778/2024 MACA/230/2024	M/S.ICICI LOMBARD GENERAL INSURANCE CO. L.T.D. VS MANI HANSDAH	G.P.DUTTA VS	// I MACT,BALASORE(Baleshwar) Mac/0000363/2021
180	D-MACA/9642/2024 MACA/231/2024	BHUMISUTA NAIK VS BHUBANESWAR SAHU	DEBASISH PATNAIK VS	// 1st MACT, BHAWANIPATNA(Kalahandi) Mac/0000036/2019
181	D-MACA/9464/2024 MACA/232/2024	ORIENTAL INSURANCE CO. LTD. VS SARASWATI BISWAL	RIMJHIMBALA PATI VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000100/2017



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182	D-MACA/13358/2024 MACA/233/2024	RAM CHANDRA MUNDA VS RABINDRA KUMAR SINGH	DURGA CHARAN DEY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000613/2019
183	D-MACA/13357/2024 MACA/234/2024	DEBASIS SAHOO VS KALPATARU NATH	DURGA CHARAN DEY VS	// II MACT,CUTTACK(Cuttack) MISCA/0000339/2015
184	D-MACA/13352/2024 MACA/235/2024	BARI PRADHAN VS KANCHAN PRADHAN	DURGA CHARAN DEY VS	// II MACT,CUTTACK(Cuttack) MISCA/0000193/2016
185	D-MATA/14096/2024 MATA/106/2024	PRAJNAMAYEE NIBEDITA VS ARUP KUMAR SWAIN	ANJAN KUMAR BISWAL VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CP/0000072/2023
186	D-MSA/12669/2024 MSA/13/2024	M/S. S.J.DEVELOPERS AND HOSINGH P.V.T. L.T.D. VS SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY	PRABHU PRASANNA BEHERA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000109/2022
187	D-MSA/12653/2024 MSA/14/2024	M/S. S.J.DEVELOPERS AND HOUSING P.V.T. L.T.D. VS SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY	PRABHU PRASANNA BEHERA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000111/2022
188	D-MSA/12641/2024 MSA/15/2024	M/S. S.J. DEVELOPERS AND HOUSING PVT. LTD. VS SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY	PRABHU PRASANNA BEHERA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000114/2022
189	D-MSA/12640/2024 MSA/16/2024	M/S. S.J.DEVELOPERS AND HOUSING P.V.T. L.T.D. VS SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY	PRABHU PRASANNA BEHERA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000110/2022
190	D-RSA/13042/2024 RSA/72/2024	ARSU TUDU VS NILAMANI MUNDA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000037/2016
191	D-RSA/14326/2024 RSA/73/2024	MALATI RANA VS RUKMANI RANA	DAYANANDA MOHAPATRA VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000014/2018
192	D-RSA/10071/2024 RSA/74/2024	MARSHEL XAXA VS ANITA DEVI SAHU	H.M.DHAL VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000014/2023
193	D-RSA/11215/2024	KRUSHNA CHANDRA SINGH	SATYANARAYAN MOHAPATRA	//

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	RSA/75/2024	VS ARNAPURNA DEVI	VS	3RD ADDL.SESSION JUDGE CUM SPL.J RFA/0000184/2022
194	D-RVWPET/10329/2024 RVWPET/47/2024	GANAPATI EDUCATIONAL TRUST, CUTTACK VS STATE OF ODISHA	SRIDHAR RATH VS	// ()
195	D-RVWPET/10247/2024 RVWPET/48/2024	PARAMANANDA SAMAL VS STATE OF ODISHA	ADV VS	// ()
196	D-RVWPET/11852/2024 RVWPET/49/2024	RASANANDA BASTI VS STATE OF ODISHA	ADV. VS	// ()
197	D-SAO/11718/2024 SAO/1/2024	SAPURA JANI@MAJHI VS TIKESWAR JANI	BUDHIRAM DAS VS	// A.D.J.,BHAWANIPATNA(Kalahandi)
198	D-TRP(C)/12389/2024 TRP(C)/82/2024	NARAYAN SAHOO VS UMESH CHANDRA SAHOO	PRADEEP KUMAR KHUNTIA VS	// 5TH ADDL SR.CIVIL JUDGE,CUTTACK(O
199	D-WA/14299/2024 WA/519/2024	STATE OF ODISHA VS BISWANATH TRIPATHY	SAILAZA NANDAN DAS,A.S.C VS	// ()
200	D-WA/14124/2024 WA/520/2024	STATE OF ODISHA VS IVATURI PERA RAJU	RABI NARAYAN MISHRA, A.G.A. VS	// ()
201	D-WA/12229/2024 WA/521/2024	STATE OF ODISHA VS RABINDRA NATH HARICHANDAN	MANOJ KUMAR KHUNTIA, A.G.A. VS	// ()
202	D-WA/11789/2024 WA/522/2024	STATE OF ODISHA VS KEDAR NATH PANDA	SANGRAM JENA,A.G.A VS	// ()
203	D-WA/12936/2024 WA/523/2024	STATE OF ODISHA VS KEDARNATH NAYAK	DEBASIS MOHAPATRA,A.S.C VS	// ()
204	D-WA/8101/2024 WA/524/2024	BISHNU NAIK VS	SAMEER KUMAR DAS VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/12674/2024 WA/525/2024	STATE OF ODISHA STATE OF ODISHA VS GANGARAM PRADHAN	BIPLAB MOHANTY,A.G.A VS	// // 0 //
206	D-WA/12877/2024 WA/526/2024	STATE OF ODISHA VS SURESH CHANDRA GARNAIK	BIPLAB MOHANTY,A.G.A VS	// 0 //
207	D-WA/11926/2024 WA/527/2024	STATE OF ODISHA VS CHANDRA SEKHAR MOHANTY	BIPLAB MOHANTY, A.G.A. VS	// 0 //
208	D-WA/11558/2024 WA/528/2024	STATE OF ODISHA VS BIJAY LAXMI SWAIN	BIPLAB MOHANTY,A.G.A VS	// 0 //
209	D-WA/11650/2024 WA/529/2024	STATE OF ODISHA VS M.V. RAJESWARI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
210	D-WA/13016/2024 WA/530/2024	STATE OF ODISHA VS AKSHAYA KUMAR MOHANTY	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
211	D-WA/12894/2024 WA/531/2024	STATE OF ODISHA VS SUBASA CHANDRA JENA	BIPLAB MOHANTY,A.G.A VS	// 0 //
212	D-WA/12825/2024 WA/532/2024	STATE OF ODISHA VS PRATAP KUMAR PARIJA	BIPLAB MOHANTY,A.G.A VS	// 0 //
213	D-WA/12790/2024 WA/533/2024	STATE OF ODISHA VS GOURANGA CHARAN ROUT	BIPLAB MOHANTY,A.G.A VS	// 0 //
214	D-WA/11620/2024 WA/534/2024	STATE OF ODISHA VS JOGENDRA RATH	BIPLAB MOHANTY,A.G.A VS	// 0 //
215	D-WA/11544/2024 WA/535/2024	STATE OF ODISHA VS BALARAM ROUT	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //

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216	D-WA/14331/2024 WA/536/2024	STATE OF ODISHA VS MINAKETAN PRADHAN	NIHAR KANTA PRAHARAJ, A.G.A. VS	// 0 //
217	D-WA/11921/2024 WA/537/2024	STATE OF ODISHA VS BASANTI BEHERA	BIPLAB MOHANTY,A.G.A VS	// 0 //
218	D-WA/13371/2024 WA/538/2024	STATE OF ODISHA VS BASUDEV SAHU	BIPLAB MOHANTY,A.G.A VS	// 0 //
219	D-WA/13355/2024 WA/539/2024	STATE OF ODISHA VS KAILASH CHANDRA LENKA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
220	D-WA/12990/2024 WA/540/2024	STATE OF ODISHA VS JATIA PRADHAN	BIPLAB MOHANTY,A.G.A VS	// 0 //
221	D-WA/14788/2024 WA/541/2024	PRAMODINI CHAKRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
222	D-WP(C)/14910/2024 WP(C)/8209/2024	M/S. MUCK CLEANING WORKERS DEVELOPMENT SOCIETY, JAGATSINGHPUR VS THE COMMNR. OF CENTRAL GOODS AND SERVICE TAX, SUNDARGARH	DEBASISH HAZRA VS	// 0 //
223	D-WP(C)/14153/2024 WP(C)/8210/2024	KRUSHNA CHANDRA ROUT VS STATE BANK OF INDIA	NIRANJAN MAHARANA VS	// 0 //
224	D-WP(C)/14841/2024 WP(C)/8211/2024	DAMBARUDHAR MAJHI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
225	D-WP(C)/12649/2024 WP(C)/8212/2024	KABITA SWAIN VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
226	D-WP(C)/12057/2024 WP(C)/8213/2024	AKLESH KUMAR SINGH VS GM, LAKHANPUR AREA, MCL, JHARSUGUDA	BHOJARAJ SETH VS	// 0 //
227	D-WP(C)/12659/2024	PRADIPTA KUMAR SAMAL	MANMAYA KUMAR DASH	//

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	WP(C)/8214/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/14558/2024 WP(C)/8215/2024	BHAGYADHAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
229	D-WP(C)/14581/2024 WP(C)/8216/2024	AMIT KUMAR PRUSTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
230	D-WP(C)/14239/2024 WP(C)/8217/2024	LAMBODAR BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
231	D-WP(C)/14942/2024 WP(C)/8218/2024	M/S.BHARAT INTEGRATED SOCIAL WELFARE AGENCY, SAMBALPUR VS REGIONAL PROVIDENT FUND COMMISSIONER-I, ROURKELA	KISHORE KUMAR JENA VS	// 0 //
232	D-WP(C)/14829/2024 WP(C)/8219/2024	SUKANTI KHUNTIA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
233	D-WP(C)/13836/2024 WP(C)/8220/2024	MANENDRA KUMAR DASH VS TATA POWER WESTERN ODISHA DISTRIBUTION LTD, SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
234	D-WP(C)/14839/2024 WP(C)/8221/2024	SUBAS CHANDRA PADHI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
235	D-WP(C)/14616/2024 WP(C)/8222/2024	SHAKIL AKHTAR VS EXECUTIVE ENGINEER, ELECTRICAL TPWODL, JHARSUGUDA	PABITRA KUMAR NAYAK VS	// 0 //
236	D-WP(C)/14889/2024 WP(C)/8223/2024	GHANASHYAM SAHOO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
237	D-WP(C)/14941/2024 WP(C)/8224/2024	GUNAKAR PANDA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
238	D-WP(C)/14922/2024 WP(C)/8225/2024	GANGADHAR MAJHI VS	KIRTAN DANG VS	// 0

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239	D-WP(C)/14572/2024 WP(C)/8226/2024	STATE OF ODISHA KARUNA SINDHU SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
240	D-WP(C)/14690/2024 WP(C)/8227/2024	STATE OF ODISHA LAXMIDHAR MISHRA VS	SUSANTA KUMAR DASH VS	// // 0
241	D-WP(C)/14920/2024 WP(C)/8228/2024	THE STATE OF ODISHA BANAMALI MAJHI VS	KIRTAN DANG VS	// // 0
242	D-WP(C)/15333/2024 WP(C)/8229/2024	STATE OF ODISHA M/S. NILGIRI ENGINEERING COOPERATIVE SOCIETIES LTD. BALESWAR VS	PRABODHA CHANDRA NAYAK VS	// // 0
243	D-WP(C)/14228/2024 WP(C)/8230/2024	STATE OF ODISHA NITYA KISHORE DAS VS	PRAYAS MOHANTY VS	// // 0
244	D-WP(C)/14916/2024 WP(C)/8231/2024	STATE OF ODISHA BIJAY DHARUA VS	KIRTAN DANG VS	// // 0
245	D-WP(C)/14429/2024 WP(C)/8232/2024	STATE OF ODISHA SANJUKTA DAS VS	UMAKANT SAHOO VS	// // 0
246	D-WP(C)/12654/2024 WP(C)/8233/2024	STATE OF ODISHA MANOJ KUMAR NAYAK VS	MANMAYA KUMAR DASH VS	// // 0
247	D-WP(C)/14426/2024 WP(C)/8234/2024	STATE OF ODISHA SUSANTA KUMAR ROUT VS	UMAKANT SAHOO VS	// // 0
248	D-WP(C)/14424/2024 WP(C)/8235/2024	STATE OF ODISHA PREMALATA MALIK VS	UMAKANT SAHOO VS	// // 0
249	D-WP(C)/12144/2024 WP(C)/8236/2024	STATE OF ODISHA SITARAM BEHERA VS	SUKANTA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/14842/2024 WP(C)/8237/2024	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
251	D-WP(C)/15188/2024 WP(C)/8238/2024	SISIR KUMAR ROUT VS STATE OF ODISHA	MANAS PATI VS	// 0 //
252	D-WP(C)/14952/2024 WP(C)/8239/2024	KSHIROD KUMAR SWAIN VS UNION OF INDIA	SONITA BISWAL VS	// 0 //
253	D-WP(C)/15189/2024 WP(C)/8240/2024	AJAYA KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
254	D-WP(C)/13164/2024 WP(C)/8241/2024	M/S HINDALCO INDUSTRIES LTD., SAMBALPUR VS MCL., SAMBALPUR	KOUSIK ANANDA GURU VS	// 0 //
255	D-WP(C)/12150/2024 WP(C)/8242/2024	DILLIP KUMAR BARADO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
256	D-WP(C)/14278/2024 WP(C)/8243/2024	ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS KARUNA MANDAL	ADAM ALI KHAN VS	// 0 //
257	D-WP(C)/12404/2024 WP(C)/8244/2024	ASHOK KUMAR BISWAL VS COMMNR., LAND REFORMS ODISHA, CUTTACK	DOLAGOBINDA MOHAPATRA VS	// 0 //
258	D-WP(C)/12751/2024 WP(C)/8245/2024	DEEPANJALI THAKUR VS COLLECTOR AND DM., KALAHANTI	BHABANI PRASAD PRADHAN VS	// 0 //
259	D-WP(C)/15039/2024 WP(C)/8246/2024	KRUSHNA CHANDRA MOHANTY VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR, KHURDA	SIBANARAYAN BISWAL VS	// 0 //
260	D-WP(C)/14135/2024 WP(C)/8247/2024	BINOD MAHANANDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
261	D-WP(C)/14134/2024	CHUDAMANI SAGARIA	AKSHAYA KUMAR SAHOO	//

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	WP(C)/8248/2024	VS STATE OF ORISSA	VS	0 //
262	D-WP(C)/14136/2024 WP(C)/8249/2024	DASRU PAN@HARIJAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
263	D-WP(C)/14192/2024 WP(C)/8250/2024	TILE JAGAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
264	D-WP(C)/14137/2024 WP(C)/8251/2024	JAYAMANI TANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
265	D-WP(C)/14132/2024 WP(C)/8252/2024	ASHISH BAGHEL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
266	D-WP(C)/14212/2024 WP(C)/8253/2024	LAXMI SUNANI@SAGARIA@JAGAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
267	D-WP(C)/14157/2024 WP(C)/8254/2024	KASTURI BAG @ TANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
268	D-WP(C)/14214/2024 WP(C)/8255/2024	NARANGI BAG @ JAGAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
269	D-WP(C)/14126/2024 WP(C)/8256/2024	SABITRI MAHANANDA@TANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
270	D-WP(C)/14168/2024 WP(C)/8257/2024	DINA KAMPAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
271	D-WP(C)/14171/2024 WP(C)/8258/2024	BUTULU KAMPAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
272	D-WP(C)/11377/2024 WP(C)/8259/2024	BABI BHUMIJ VS	TUSAR KUMAR MISHRA VS	// 0



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273	D-WP(C)/14174/2024 WP(C)/8260/2024	STATE OF ODISHA SACHIN BAGHEL VS	AKSHAYA KUMAR SAHOO VS	// // 0
274	D-WP(C)/15175/2024 WP(C)/8261/2024	STATE OF ODISHA PARTHA SARATHI SAHOO VS	GOPAL SINHA VS	// // 0
275	D-WP(C)/14177/2024 WP(C)/8262/2024	STATE OF ODISHA HUKESWAR MAHANANDA VS	AKSHAYA KUMAR SAHOO VS	// // 0
276	D-WP(C)/14456/2024 WP(C)/8263/2024	STATE OF ODISHA KANHU CHARAN PANI VS	RAJENDRA KUMAR PRADHAN VS	// // 0
277	D-WP(C)/15173/2024 WP(C)/8264/2024	STATE OF ODISHA SUSHANTA KUMAR NANDA VS	GOPAL SINHA VS	// // 0
278	D-WP(C)/14185/2024 WP(C)/8265/2024	STATE OF ODISHA MADHU BAGHEL VS	AKSHAYA KUMAR SAHOO VS	// // 0
279	D-WP(C)/13542/2024 WP(C)/8266/2024	STATE OF ODISHA PRUTHEE PRAKASH ROUT VS	UMA CHARAN MISHRA VS	// // 0
280	D-WP(C)/14172/2024 WP(C)/8267/2024	STATE OF ODISHA SUNANDA PARIDA VS	MITALEE JESTHI VS	// // 0
281	D-WP(C)/14475/2024 WP(C)/8268/2024	CHIEF MANAGER, RBI, BBSR RUKMANI HANSDA VS	GOPINATH PANDA VS	// // 0
282	D-WP(C)/15108/2024 WP(C)/8269/2024	STATE OF ODISHA PRAHALLAD KUMAR DEB VS	BANSHIDHAR SATAPATHY VS	// // 0
283	D-WP(C)/14433/2024 WP(C)/8270/2024	STATE OF ODISHA BINOD BIHARI JENA VS	UMAKANT SAHOO VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/7469/2024 WP(C)/8271/2024	SABYASACHI PRADHAN VS STATE OF ODISHA	SATYA PRAKASH MAHAPATRA VS	// 0 //
285	D-WP(C)/15407/2024 WP(C)/8272/2024	M/S. FRONTLINE EX SERVICEMEN BUREAU, BBSR VS STATE OF ODISHA	SUBASH MANSINGH VS	// 0 //
286	D-WP(C)/12024/2024 WP(C)/8273/2024	ANANTA KUMAR DAS VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
287	D-WP(C)/5197/2024 WP(C)/8274/2024	BHAGIRATHI NAIK VS STATE OF ODISHA	SARAT KUMAR GAJENDRA VS	// 0 //
288	D-WP(C)/14188/2024 WP(C)/8275/2024	SUNANDA PARIDA VS CHIEF MANAGER, RBI, BBSR	MITALEE JESTHI VS	// 0 //
289	D-WP(C)/11812/2024 WP(C)/8276/2024	PRABHAKARA PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
290	D-WP(C)/14724/2024 WP(C)/8277/2024	SARANGADHAR PARIDA VS STATE OF ODISHA	SUDARSHAN PRADHAN VS	// 0 //
291	D-WP(C)/15067/2024 WP(C)/8278/2024	M/S. BINAYAK NURSING HOME PVT. LTD., VS CHIEF MANAGER AO, UNION BANK OF INDIA, BHADRAK	SIBANARAYAN BISWAL VS	// 0 //
292	D-WP(C)/14912/2024 WP(C)/8279/2024	DURYODHAN BHUTIA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
293	D-WP(C)/11364/2024 WP(C)/8280/2024	RASHMI RANJAN SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
294	D-WP(C)/15059/2024 WP(C)/8281/2024	MANASWINI SWAIN VS COLLECTOR, KHURDA, BBSR	BANSHIDHAR BAUG VS	// 0 //
295	D-WP(C)/13966/2024	K.RAGHUNADHAM SUBUDHI	ANISH ANKUR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8282/2024	VS STATE BANK OF INDIA, ASKA ROAD	VS	0 //
296	D-WP(C)/14752/2024 WP(C)/8283/2024	BALAKRUSHNA SWAIN VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //
297	D-WP(C)/14745/2024 WP(C)/8284/2024	BADINGI CHANTI VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
298	D-WP(C)/11504/2024 WP(C)/8285/2024	DR.DAMAYANTI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
299	D-WP(C)/11883/2024 WP(C)/8286/2024	KUSUMA MANJARI SAHOO VS AUTHORISED OFFICER, LIC HOUSING FINANCING LTD., KHURDA	BHABANI SANKAR MISHRA VS	// 0 //
300	D-WP(C)/15031/2024 WP(C)/8287/2024	PRAVAT KUMAR PANDA VS THE STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
301	D-WP(C)/13488/2024 WP(C)/8288/2024	AJAYA KUMAR PANI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
302	D-WP(C)/14180/2024 WP(C)/8289/2024	GIRIDHARI MAHANANDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
303	D-WP(C)/13225/2024 WP(C)/8290/2024	PRAKASH CHANDRA GIRI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
304	D-WP(C)/13492/2024 WP(C)/8291/2024	AJAYA KUMAR PANI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
305	D-WP(C)/13493/2024 WP(C)/8292/2024	AJAYA KUMAR PANI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
306	D-WP(C)/14439/2024 WP(C)/8293/2024	NARAYAN BEHERA VS	SUBAHASISH SATAPATHY VS	// 0

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307	D-WP(C)/14190/2024 WP(C)/8294/2024	STATE OF ODISHA KANCHAN NETAM @ DAM VS	AKSHAYA KUMAR SAHOO VS	// // ()
308	D-WP(C)/14198/2024 WP(C)/8295/2024	STATE OF ODISHA PADMA HARIJAN JAGAT VS	AKSHAYA KUMAR SAHOO VS	// // ()
309	D-WP(C)/14678/2024 WP(C)/8296/2024	STATE OF ODISHA ADITYA DEHURI VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
310	D-WP(C)/14603/2024 WP(C)/8297/2024	STATE OF ODISHA SIBA PRASAD PRADHAN VS	SUDARSHAN PRADHAN VS	// // ()
311	D-WP(C)/14202/2024 WP(C)/8298/2024	COMMISSIONER-CUM-SECRETARY FOREST AND ENVIRONMENT, ODISHA MOHAN HARIJAN @ SUNANI VS	AKSHAYA KUMAR SAHOO VS	// // ()
312	D-WP(C)/14687/2024 WP(C)/8299/2024	STATE OF ODISHA RAMAKANTA ROUT VS	SUDARSHAN PRADHAN VS	// // ()
313	D-WP(C)/14206/2024 WP(C)/8300/2024	STATE OF ODISHA SUBALAYA JAGAT VS	AKSHAYA KUMAR SAHOO VS	// // ()
314	D-WP(C)/14582/2024 WP(C)/8301/2024	STATE OF ODISHA NIKHILA ODISHA WORKS DEPT. WORK CHARGED KARMACHARI ASSOCIATION, MPP VS	AKSHAYA KUMAR SAHOO VS	// // ()
315	D-WP(C)/14130/2024 WP(C)/8302/2024	STATE OF ODISHA LOCHANE SAGARIA VS	AKSHAYA KUMAR SAHOO VS	// // ()
316	D-WP(C)/15417/2024 WP(C)/8303/2024	STATE OF ODISHA JYOTIN KUMAR SAHOO VS	SOUMYA RANJAN MOHANTY VS	// // ()
317	D-WP(C)/15075/2024 WP(C)/8304/2024	STATE OF ODISHA KRUSHNA SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // () //

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318	D-WP(C)/14954/2024 WP(C)/8305/2024	ANANDA CHANDRA MAJHI VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
319	D-WP(C)/13383/2024 WP(C)/8306/2024	RASHMIPRAVA JENA VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
320	D-WP(C)/15126/2024 WP(C)/8307/2024	BIJAYA KUMAR PATTNAIK VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
321	D-WP(C)/14718/2024 WP(C)/8308/2024	BAMADEB OJHA VS STATE OF ODISHA	SUDARSHAN PRADHAN VS	// 0 //
322	D-WP(C)/4837/2024 WP(C)/8309/2024	STATE OF ODISHA VS LOHIT KUMAR RATH	HARMOHAN DHAL,A.G.A VS	// 0 //
323	D-WP(C)/14476/2024 WP(C)/8310/2024	SUBVENDU SEKHAR SAMAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
324	D-WP(C)/14472/2024 WP(C)/8311/2024	HEMSAGAR JHANKAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
325	D-WP(C)/7564/2024 WP(C)/8312/2024	SATYABHAMA MAHALA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
326	D-WP(C)/14844/2024 WP(C)/8313/2024	UDHABANANDA BARIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
327	D-WP(C)/14139/2024 WP(C)/8314/2024	URA TANDI@BAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
328	D-WP(C)/14863/2024 WP(C)/8315/2024	SIMADRI MALLICK VS MD, THE ODISHA AGRO INDUSTRIES CORP. LTD., BBSR,KHURDA	SIBAPRASAD PATI VS	// 0 //
329	D-WP(C)/13393/2024	JAYANTA KUMAR SAHU	ASUTOSH ROUT	//

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	WP(C)/8316/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/13497/2024 WP(C)/8317/2024	BANITA NACHIKA VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
331	D-WP(C)/13325/2024 WP(C)/8318/2024	PRADOSH KUMAR CHAMPATIRAY VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
332	D-WP(C)/14868/2024 WP(C)/8319/2024	V. SANJUKTA PATNAIK @ VADRANGI SANJUKTA PATNAIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
333	D-WP(C)/13381/2024 WP(C)/8320/2024	PRAVAT PRADHAN VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
334	D-WP(C)/15073/2024 WP(C)/8321/2024	PINKI SAH VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
335	D-WP(C)/12937/2024 WP(C)/8322/2024	SUBARNA ROUT VS PRINCIPAL DAV (DPS), PUBLIC SCHOOL, BHADRAK	SHASHI BHUSAN JENA VS	// 0 //
336	D-WP(C)/13324/2024 WP(C)/8323/2024	PRUTHIRAJ MISHRA VS STATE OF ODISHA	SAILESH CHANDRA SAMANTARAY VS	// 0 //
337	D-WP(C)/8281/2024 WP(C)/8324/2024	HEMALATA SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
338	D-WP(C)/15100/2024 WP(C)/8325/2024	BHIKHU TIRKEY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
339	D-WP(C)/13322/2024 WP(C)/8326/2024	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	SUDHANSU KUMAR DAS VS	// 0 //
340	D-WP(C)/10447/2024 WP(C)/8327/2024	BHAGYASINI BEHERA @ SETH VS	MAHADEV SAHU VS	// 0

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341	D-WP(C)/15016/2024 WP(C)/8328/2024	SUSANTA SETH CHINMOY KUMAR DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// // 0 //
342	D-WP(C)/13313/2024 WP(C)/8329/2024	HARIHARA SAHOO VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
343	D-WP(C)/12621/2024 WP(C)/8330/2024	HULASINI PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PRADHAN VS	// 0 //
344	D-WP(C)/13235/2024 WP(C)/8331/2024	AJIT KUMAR NAYAK VS COLLECTOR, PURI	MANAS RANJAN KHATUA VS	// 0 //
345	D-WP(C)/12400/2024 WP(C)/8332/2024	KAIKEYEE NAIK VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
346	D-WP(C)/12656/2024 WP(C)/8333/2024	DR. BIBHU PRASAD SARANGI VS STATE OF ODISHA	ER. NAGENDRA KUMAR MOHANTY VS	// 0 //
347	D-WP(C)/12365/2024 WP(C)/8334/2024	SEEMA MISRA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
348	D-WP(C)/13804/2024 WP(C)/8335/2024	MALAYA KUMAR MISHRA VS COLLECTOR AND D.M. DHENKANAL	PRASANNA KUMAR MISHRA VS	// 0 //
349	D-WP(C)/15078/2024 WP(C)/8336/2024	GOBIND SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
350	D-WP(C)/13694/2024 WP(C)/8337/2024	BINODINI PATTNAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
351	D-WP(C)/15012/2024 WP(C)/8338/2024	RENUBALA SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //

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352	D-WP(C)/15077/2024 WP(C)/8339/2024	SANJAY SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
353	D-WP(C)/14026/2024 WP(C)/8340/2024	SOUMYA RANJAN DAS VS STATE OF ODISHA	PRADIP KUMAR DHAL VS	// 0 //
354	D-WP(C)/15009/2024 WP(C)/8341/2024	JUGAL KISHOR RATH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
355	D-WP(C)/15076/2024 WP(C)/8342/2024	CHANDRAMANI SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
356	D-WP(C)/14749/2024 WP(C)/8343/2024	MITRADAYA DANSENDA VS TAHASILDAR, RAMPUR	HIMANSHU SEKHAR MISHRA VS	// 0 //
357	D-WP(C)/15489/2024 WP(C)/8344/2024	M/S.VIMEK BIOCONCEPT PVT.LTD, CUTTACK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
358	D-WP(C)/15096/2024 WP(C)/8345/2024	SUPAL TIRKEY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
359	D-WP(C)/15091/2024 WP(C)/8346/2024	BUDHA TIRKEY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
360	D-WP(C)/14127/2024 WP(C)/8347/2024	NAMITA PRADHAN VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
361	D-WP(C)/15094/2024 WP(C)/8348/2024	DURYODHAN KALO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
362	D-WP(C)/15088/2024 WP(C)/8349/2024	BIJAY KUJUR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
363	D-WP(C)/15083/2024	KARAM SAHOO	UPENDRA KUMAR SAMAL	//



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	WP(C)/8350/2024	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/15086/2024 WP(C)/8351/2024	ASHTAMI PATRA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// () //
365	D-WP(C)/15082/2024 WP(C)/8352/2024	BHUBANESWAR SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// () //
366	D-WP(C)/15084/2024 WP(C)/8353/2024	TARA TOPPO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// () //
367	D-ABLAPL/9705/2024 ABLAPL/3455/2024	BASUA @ SAILENDRA MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PARADEEP LOCK /113 /2024 () //
368	D-ABLAPL/9717/2024 ABLAPL/3456/2024	PRATAP BALIARSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /114 /2024 () //
369	D-ABLAPL/9718/2024 ABLAPL/3457/2024	AJIT KUMAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /93 /2024 () //
370	D-ABLAPL/7766/2024 ABLAPL/3458/2024	GOURANGA RAM VS STATE OF ODISHA(VIG.)	TARA PRASAD MOHAPATRA VS	BALASORE VIGILANCE /28 /2023 () //
371	D-ABLAPL/9683/2024 ABLAPL/3459/2024	SANJAY DAS@CHUIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JAJPUR ROAD /530 /2023 () //
372	D-ABLAPL/9748/2024 ABLAPL/3460/2024	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NUAGAON /69 /2024 () //
373	D-ABLAPL/9685/2024 ABLAPL/3461/2024	HIMANSU SEKHAR JENA @ PATI JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /197 /2024 () //
374	D-ABLAPL/8200/2024 ABLAPL/3462/2024	TEZA PRATAP PATRO@TEJA PRATAP PATRO VS	RESHMA BEHERA VS	/ /0 ()

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375	D-ABLAPL/9688/2024 ABLAPL/3463/2024	STATE OF ODISHA ANAM DEHURY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// TANGI /80 /2024 () //
376	D-ABLAPL/9693/2024 ABLAPL/3464/2024	PRADYUMNA KUMAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// KANIHA /93 /2024 () //
377	D-ABLAPL/9695/2024 ABLAPL/3465/2024	NIRMALENDU PATNAIK VS STATE OF ODISHA	SUBRATA PANDA VS	// JATNI P.S. /182 /2023 () //
378	D-ABLAPL/8268/2024 ABLAPL/3466/2024	JAI PRAKASH JAISWAL @ RAJ JAISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// MALGODOWN /59 /2024 () //
379	D-ABLAPL/9195/2024 ABLAPL/3467/2024	BASANTA KUMAR MALIK @ BASANTA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /17 /2024 () //
380	D-ABLAPL/9089/2024 ABLAPL/3468/2024	KEDARNATH SWAIN VS STATE OF ODISHA	SWATIREKHA JENA VS	// INFOCITY PS /155 /2018 () //
381	D-ABLAPL/9197/2024 ABLAPL/3469/2024	BIDEO SETHA @ BIJAYA KUMAR SETHA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// MAHABIROD /65 /2024 () //
382	D-ABLAPL/9414/2024 ABLAPL/3470/2024	SANDEEP PARIDA @ SANU VS STATE OF ODISHA	JADUNATH PRADHAN VS	// INFOVALLY UPD BHUBANESWAR /71 / () //
383	D-ABLAPL/7602/2024 ABLAPL/3471/2024	PRASANTA NAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	// BARBIL /255 /2021 () //
384	D-ABLAPL/9722/2024 ABLAPL/3472/2024	SK.ABDUL BARI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// GOP /89 /2024 () //
385	D-ABLAPL/9307/2024 ABLAPL/3473/2024	ROHIT BEURA VS STATE OF ODISHA	BIBHUDDHENDRA KUMAR RATH VS	// TIGIRIA /194 /2023 () //

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386	D-ABLAPL/8921/2024 ABLAPL/3474/2024	HEMANTA KUMAR BHUYA @ HEMANTA BHUYAN VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	NIHALPRASAD /15 /2024 () //
387	D-ABLAPL/9575/2024 ABLAPL/3475/2024	SANJUKTA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	NAYAPALLI P.S. /153 /2024 () //
388	D-ABLAPL/8698/2024 ABLAPL/3476/2024	DHARMANANDA ROUT VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	COLLIERY /110 /2024 () //
389	D-ABLAPL/9771/2024 ABLAPL/3477/2024	BHAGABAT MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /61 /2024 () //
390	D-ABLAPL/9833/2024 ABLAPL/3478/2024	MALTI MAHTO VS STATE OF ODISHA	SAURAV TIBREWAL VS	MAHILA PS SAMBALPUR /91 /2023 () //
391	D-ABLAPL/9782/2024 ABLAPL/3479/2024	SUDHIR KUMAR PRADHAN @ DHIRU @ SUDHIR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /255 /2024 () //
392	D-ABLAPL/9837/2024 ABLAPL/3480/2024	BRAHMDEO MAHTO VS STATE OF ODISHA	SAURAV TIBREWAL VS	MAHILA PS SAMBALPUR /91 /2023 () //
393	D-ABLAPL/10068/2024 ABLAPL/3481/2024	ASHUTOSH PRAHARAJ @ PAPALI PRAHARAJ VS STATE	PRAKASH KUMAR MISHRA VS	JUDUM /39 /2024 () //
394	D-ABLAPL/8908/2024 ABLAPL/3482/2024	DHARMAPADA JALLY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BRAHMAGIRI /20 /2020 () //
395	D-ABLAPL/9294/2024 ABLAPL/3483/2024	RANJAN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /46 /2020 () //
396	D-ABLAPL/9297/2024 ABLAPL/3484/2024	SURESH PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 J.M.F.C.-II,BARBIL(Kendujhar) 2(A)CC/0000142/2023
397	D-ABLAPL/9364/2024	TOFAN JENA	MANAS KUMAR CHAND	NIRAKARPUR /70 /2024

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	ABLAPL/3485/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/8940/2024 ABLAPL/3486/2024	DILIP KABI @ DILIA KABI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /46 /2024 () //
399	D-ABLAPL/8440/2024 ABLAPL/3487/2024	SAYAD ILIAS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /6 /2024 () //
400	D-ABLAPL/8657/2024 ABLAPL/3488/2024	SUBRAT KUMAR NAYAK @ PAPU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /77 /2024 () //
401	D-ABLAPL/8951/2024 ABLAPL/3489/2024	BALARAM PRADHAN VS STATE OF ODISHA	SALAUDDIN KHAN VS	KANIHA /93 /2024 () //
402	D-ABLAPL/7431/2024 ABLAPL/3490/2024	BIJAY KUMAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 J.M.F.C.,BHOGRAI(Baleshwar) ICC/000040/2023
403	D-ABLAPL/9554/2024 ABLAPL/3491/2024	SABITA NAIK VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	INDUSTRIAL,NISA /110 /2024 () //
404	D-ABLAPL/9962/2024 ABLAPL/3492/2024	SUSHANTA MAHARANA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /703 /2023 () //
405	D-ABLAPL/9968/2024 ABLAPL/3493/2024	SASIKANTA MAJHI @ DILU MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BEGUNIA P.S. /449 /2023 () //
406	D-ABLAPL/9855/2024 ABLAPL/3494/2024	KISHORE CH. PARIDA @ KUSU PARIDA VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	BALUGAON P.S. /37 /2024 () //
407	D-ABLAPL/9926/2024 ABLAPL/3495/2024	SOMYA RANJAN MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /57 /2024 () //
408	D-ABLAPL/9914/2024 ABLAPL/3496/2024	PRAKASH DAS VS	SATYA RANJAN MULIA VS	KHUNTUNI /78 /2024 ()

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409	D-ABLAPL/9773/2024 ABLAPL/3497/2024	STATE OF ODISHA ACHYUT KUMAR NANDA @ ACHYUTA NANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BHANJPUR /70 /2024 ()
410	D-ABLAPL/9916/2024 ABLAPL/3498/2024	STATE OF ODISHA SK. GAYASUDDIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /67 /2024 ()
411	D-ABLAPL/9889/2024 ABLAPL/3499/2024	STATE OF ODISHA MITHUN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /40 /2023 ()
412	D-ABLAPL/9921/2024 ABLAPL/3500/2024	STATE OF ODISHA SUKUMARI NAIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// PARJANG /159 /2024 ()
413	D-ABLAPL/9819/2024 ABLAPL/3501/2024	STATE OF ODISHA RIYAJ KHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// CUTTACK SADAR /144 /2024 ()
414	D-ABLAPL/9908/2024 ABLAPL/3502/2024	STATE OF ODISHA DHUSASAN NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// RANPUR /124 /2024 ()
415	D-ABLAPL/9456/2024 ABLAPL/3503/2024	STATE OF ODISHA SOBHANJIT BISWAL @ SOVANJIT BISWAL VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// BALUGAON P.S. /95 /2024 ()
416	D-ABLAPL/9491/2024 ABLAPL/3504/2024	STATE OF ODISHA RATAN @ RATNAKAR MEHENTAR VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// JALESWAR /28 /2024 ()
417	D-ABLAPL/9553/2024 ABLAPL/3505/2024	STATE OF ODISHA LAXMIMANI KHATUA VS STATE OF ODISHA	DIBAKAR BISWAL VS	// BALASORE SADAR /111 /2024 ()
418	D-ABLAPL/9909/2024 ABLAPL/3506/2024	STATE OF ODISHA LINGARAJ BEHERA @ LIPUN BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// NUAGAON /116 /2023 ()
419	D-ABLAPL/9910/2024 ABLAPL/3507/2024	STATE OF ODISHA TARAKESWAR BEHERA @ BAPINA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// NUAGAON /116 /2023 ()

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420	D-ABLAPL/9712/2024 ABLAPL/3508/2024	INDRADYUMNA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /7 /2024 () //
421	D-ABLAPL/9969/2024 ABLAPL/3509/2024	KALU CHARAN PANIGRAHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /31 /2024 () //
422	D-ABLAPL/9506/2024 ABLAPL/3510/2024	MANOJ KUMAR TANDI VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	/ /0 J.M.F.C.,JHARSUGUDA(Jharsuguda ) ICC/0000005/2024
423	D-ABLAPL/9515/2024 ABLAPL/3511/2024	KIRAN SETH VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /143 /2024 () //